

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 645/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	I K Agencies Pvt.Ltd.- Vs- Howrah Mills Co. Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 SAGNIK MAJUMDAR  
ADVOCATE

CORPORATE  
DEBTOR

1. PATITA PARAN BISHWAL, Advisor  
financial  
creditor

*[Signature]*  
16.01.2018.  
*[Signature]*  
16/1/2018

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor made a request for adjournment. Prayer is allowed. Copy of the rejoinder has been handed over by the Counsel of financial creditor to the Counsel of the corporate debtor.

List it on 01/02/2018.

*[Signature]*

(Jinan K.R.)  
Member (J)

*[Signature]*

(V.P.Singh)  
Member (J)